

SCHEDULE I - FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF COLOURFUL ECO PARK LIMITED

1.	NAME OF CORPORATE PERSON	COLOURFUL ECO PARK LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/08/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-CHENNAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18109TN2012PLC087136
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	20, 1ST FLOOR, SENGUNTHAPURAM, 2ND CROSS KARUR - 639002
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	8 TH JULY 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR.M.D.SELVARAJ 35, MAYFLOWER AVENUE, BEHIND SENTHIL NAGAR, SOWRIPALAYAM ROAD, COIMBATORE - 641028 EMAIL: mds@mdsservices.in PHONE : 0422-2318780, 0422-2316755 MOBILE : +919894030535 REGISTRAION NUMBER: IBBI/IPA-N00080/2017-18/10211
8.	LAST DATE FOR SUBMISSION OF CLAIMS	7 TH AUGUST 2020

Notice is hereby given that the Colourful Eco Park Limited has commenced voluntary liquidation on 8th July 2020.

The stakeholders of Colourful Eco Park Limited are hereby called upon to submit a proof of their claims, on or before 7th August 2020, to the liquidator at the address mentioned against item 7. The proof of claims is to be submitted by way of the following specified forms;

Form B – Claim by Operational Creditors

Form C – Claim by Financial Creditors

Form D - Claims by Workmen and Employees

Form E – Claims by Authorised Representatives of Workmen and Employees

Form F - Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Date : 10th July 2020

Place: Coimbatore


M.D.Selvaraj
Liquidator

Reg. No.: IBBI/IPA-N00080/2017-18/10211
M.D. SELVARAJ, M. Com MBA FCS
INSOLVENCY PROFESSIONAL

IF REGN No: IBBI/IPA/002/IP-N00080/2017-18/10211
SURYA, 35, MAYFLOWER AVENUE,
SOWRIPALAYAM ROAD,
COIMBATORE - 641028. TAMIL NADU